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GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

NEW DELHI: THE 3.9.91

(INCOME-TAX)

No. 8916 (F.No. 197/90/91-IT.AI): In exercise of the powers conferred by sub-clause (v) of clause (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Centra 1 Government hereby notifies "Seth Gokuldas Tejpal Charities, Bombay" for the purpose of the said sub-clause for the assessment years 1990-91 to 1992-93 subject to the following conditions, namely:

- the assessee will apply its income, or accumulate it for application, wholly and exclusively to the objects for which it is established;
- (ii) the assessee will not invest or deposit its funds, (other than voluntary contributions) received and maintained in the form of jevellery furniture etc.) for any period during the previous years relevant to the assessment years mentioned above otherwise then in any one or more of the forms or modes specified in sub-section (5) of section 11;
- (111) this notification will not apply in relation to any income, being profits and gains of business, unless the business is incidental to the attainment of the objectives of the assessee and separate books of accounts are maintained in respect of such business.

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(S.K. CHATTERJEE) OFFICER ON SPECIAL DUTY

To

The Manater, Government of India Press, Ring Road, Mayapuri Industrial Area, (Near Rajouri Garden), New Delhi. Copy tok

- The President, Seth Gokuldas. Jejpal Charities, 7, A.K. Nasik Rog Fort, Bombay-400001.
- The Director of Income-tax(Exemptions), Bombay with ref. to his letter No. DIT/E/BC/289/29/90-91 dated 31-12-1990.
- 3. The Director General (I.T. Exemptions), 10, Middleton Row, Calcutta-71.
- 4. All Chief Commissioners & All Directors General of Income-tax.
- 5. Director of Income-tax(DAMS), Director of Income-tax(Audit) Director of Income-tax(IT), Director of Incometax(Systems), Director of Income-tax(Vigilence)& Director of Income-tax(Recovery).
- 6. All officers & sections of the C.B.D.T., New Delhi.

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- 11. Director of Income-tax(RSP&PR), New Delhi.
- 12. The Chief Controller of Accounts, Central Board of Direct Taxes, H.Block, Vikas Bhavan, New Delhi.
- 13. I.F.U. (Centra 1 Board of Direct Taxas).

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(Mrs.V. RAMAKRISHNAN) SECTION OFFICER.